

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

C.A. (CAA) 226/MB/2018

C.A. (CAA) 227/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **DHANKUBER VINTRADE PVT. LTD.**

v/s.

QUALIGENS PHARMA PVT. LTD.

SECTION OF THE COMPANIES ACT : SECTION 230-232 OF C.A. 2013

ORDER

49. C.A. (CAA) 226/MB/2018
C.A. (CAA) 227/MB/2018

At request, list this matter on 27.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)